

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 3rd day of April 2002.

QUORUM : HON. MR. S. DAYAL, A.M.

HON. MR. RAFIQUDDIN, J.M.

C.C.A. 146 of 2001 in O.A. 1399 of 1992.

Sri Vivek Kumar Srivastava s/o Late Sri M.N. Srivastava
r/o 545, Buxipur, Gorakhpur..... Applicant.

Counsel for applicant : Applicant in person.

Versus

1. Sri D.P. Tripathi, Secretary, Ministry of Railways, Rail
Bhawan, New Delhi.

2. Sri V.K. Garg, General Manager, N.E. Railway, Gorakhpur.

3. Sri Kali Shankar, Chairman, Railway Recruitment Board,
Gorakhpur.

4. Sri S.C. Gupta, Financial Advisor and Chief Accounts
Officer, N.E. Railway, Gorakhpur.

..... Respondents.

Counsel for respondents : Sri Lal Ji Sinha.

ORDER (ORAL)

BY HON. MR. RAFIQUDDIN, J.M.

This contempt petition No.146/01 has been moved
by the applicant for alleged disobedience of the order dated
22.12.00 passed in O.A. No.1399/92.

2. We have heard the petitioner in person and Sri
Lal Ji Sinha for respondents.

3. Since the order dated 22.12.00 passed in O.A. No.
1399/92 has been modified by dismissing the O.A. filed by
the petitioner, the question of any contempt does not arise.
The contempt proceedings are, therefore, dropped and the
notices issued to the respondents are discharged.

Asthana/
5.4.02

Rafiquddin
J.M.
I have concurred.
A.M. *[Signature]*